

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
RAJYA SABHA
UNSTARRED QUESTION NO. 40
TO BE ANSWERED ON 18th JULY, 2022

DISABILITY PENSION

40. SHRI NEERAJ DANGI:

Will the Minister of Defence be pleased to state:

- (a) the number of defence personnel who have been provided disability pension during the last five years and current year;
- (b) whether Government is aware of the fact that many officers of the Indian Army did not receive their disability pension and service pension even one year after getting retired from the service; and
- (c) if so, the total number of such pending cases till date?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a): Details of the total number of defence forces personnel provided disability pension/disability element during the last five years and the current year are as follows:

Year	Commissioned Officers	Personnel Below Officers Ranks
	Defence Forces personnel retired with disability pension/disability element	Defence Forces personnel retired with disability pension/disability element
2017	489	9996
2018	545	11770
2019	515	12518
2020	388	11840
2021	112	8047
2022 (upto 07.07.2022)	36	3424
Total	2085	57595

(b) & (c): The cases of disability and service pension are processed within time frame as per laid down policy.
